

the eve of the finalisation of the new long-term Trade and Payment Agreement between India and USSR during 1971-75, both Governments have been mutually engaged in the task of identifying items which are to be exchanged between the two countries during this period keeping in view the changing requirements and possibilities of the economies of the two countries. The visit of an Indian Official Delegation to Moscow in August, 1969, the visit of a Soviet Expert team to India in July, 1970 and other such exchange of visits of expert teams of both countries have taken place to identify the range of commodities, including industrial and manufactured products which could be exchanged between the two countries.

Conversion of Joint Consultative Machinery into Statutory Body

*344. SHRI S. M. BANERJEE : Will the PRIME MINISTER be pleased to state :

(a) whether Government have invited the opinion of the various Central Trade Unions' Organisations for making the Joint Consultative Machinery a statutory body ; and

(b) if so, whether the replies from those organisations have been received ;

(c) whether the Central Government Employees Organisations will be consulted before taking any final decision ; and

(d) if not, the reasons therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) A note on the proposal to place the Scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees on a statutory basis, was circulated by the Department of Labour and Employment to the following Central Organisations of Workers, which are represented on the Standing Labour Committee :

1. Indian National Trade Union Congress, New Delhi,

2. Hind Mazdoor Sabha, Bombay.

3. All India Trade Union Congress New Delhi, and

4. United Trades Union Congress, Calcutta.

(b) Replies from only two organisations, viz. the Hind Mazdoor Sabha and the All India Trade Union Congress have been received by the Department of Labour.

(c) and (d). Attention is invited to the statement made by the Minister in the Ministry of Home Affairs in Lok Sabha on 16th December, 1968 in which the broad principles of and an outline of the proposed arrangements have already been placed before the House.

Progress made by National Integration Council

*345. SHRI BENI SHANKER SHARMA: SHRI RAGHUVIR SINGH SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the progress made by National Integration Council in its work so far ;

(b) how far it has been successful in its aims and objectives ; and

(c) what further steps are envisaged in this direction ?

THE MINISTER OF STATE (SHRIMATI NANDINI SATPATHY) : (a) A statement, indicating the latest position regarding the progress in the implementation of recommendations made by the National Integration Council at its Srinagar meeting in June, 1968 is laid on the table of the House. [*Placed in Library. See No. LT-4380/70*].

(b) and (c). The task of promoting national integration in all its aspects, has to continue for a sufficiently long time before any assessment of success can be made there is no doubt however that such a concerted effort for national integration is vital for the country, and is being made through legislative enablements, administrative measures,

use of mass media and encouragement of people's association with activities promoting national integration.

A joint mass campaign by all political parties which subscribe to the statement issued by the all party conference held on November 3-4, 1969 would be an effective weapon to fight communal conflict and disintegration. To conduct such a campaign, an Organising Committee has been set up which will have its second meeting shortly. Steps have in the meantime been taken at the official level for an intensive publicity campaign all over the country against communalism.

Cashew Corporation in Public Sector

*346. SHRI SHASHI BHUSHAN : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 3322 on the 19th August, 1970 and state :

(a) whether the details regarding the composition and functions of the proposed Cashew Corporation in the public sector has since been finalised :

(b) if so, the details thereof ; and

(c) the date from which the Corporation will start functioning ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) to (c). The Cashew Corporation of India was registered in New Delhi on 19-8-1970 from which date it started functioning. It has opened its Head Office in Cochin. On the Board of Directors, besides the Chairman, Managing Director and another member who are the nominees of the State Trading Corporation, there are three official members representing the Ministries of Foreign Trade, Finance and Food and Agriculture, and the Chairman, Cashew Export Promotion Council, Ernakulam and the Managing Director, Kerala Cashew Development Corporation.

The nomination of one non-official member on the Board is also under consideration. The Corporation's main function is to procure raw nuts through imports from

abroad and distribute to the industry in accordance with the policy laid down by the Government from time to time.

Deployment of Central Reserve Police and Border Security Force in Calcutta

*347. SHRI P. GOPALAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the units of the Central Reserve Police and Border Security Force have been deployed in the City of Calcutta and its suburbs since the U. F. fall of the Government this year ;

(b) what is the exact number of the C. R. P. units and B. S. F. at Calcutta and in its suburbs ; and

(c) whether Government are considering for withdrawal of these forces and, if not, the reasons therefor ?

THE PRIME MINISTER, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) 17 companies of the C. R. P. and one company of the B. S. F.

(c) These units have been made available to the Government of West Bengal for law and order duties.

As they are required by the State Government in the present situation, the question of their withdrawal does not arise.

Details of Police Officials including Police Clerks and office staff stabbed to death in Calcutta

*384. SHRI D. N. PATODIA :
SHRI B. K. MODAK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Police officials including Police Clerks and Office staff who have been stabbed to death in Calcutta during the last six months ;